

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 112

IN THE MATTER OF:
Kiran M. Gaikwad

CP (IB) No. 270/Chd/Hry/2023

...Petitioner-Operational Creditor

Versus

**Tahal Consulting Engineers
India Pvt. Ltd.**

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 02.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.07.2024.

Sd/-

Court Officer